

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.612
TO BE ANSWERED ON 6th FEBRUARY, 2023

SEVA BHOJ YOJANA

612. SHRI UPENDRA SINGH RAWAT:

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government is implementing the SevaBhojYojana in the country;
- (b) if so, the details thereof;
- (c) the funds set aside, allocated and disbursed under the scheme so far, State/UT-wise; and
- (d) the number of States applied and selected/ rejected under the scheme so far, State/UT-wise including various districts of Uttar Pradesh?

ANSWER

**MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN
REGION**

(SHRI G. KISHAN REDDY)

- (a) Yes Sir, the Ministry of Culture is implementing a Central Sector Scheme by the name of 'SevaBhojYojna' throughout the country.
- (b) Under the Scheme of SevaBhojYojna, financial assistance in the form of reimbursement of CGST and Central Government's share of IGST paid by charitable/religious institutions like Gurudwaras, Temples, Dharmik Ashram, Mosques, Dargah, Church, Math, Monasteries etc. on purchase of specific raw food items viz. (i) Ghee (ii) Edible Oil (iii) Sugar/Burra/Jaggery (iv) Rice (v) Atta/Maida/Rava/Flour and (vi) Pulses for serving free food to public / devotees is re-imbursed.

These Charitable/Religious Institutions are required to distribute free food in the form of 'prasad', 'langar'/bhandara (community kitchen) to at least 5000 persons in a calendar month for at least past 3 years.

- (c) The details of funds allocated and disbursed under SevaBhojYojna is at **Annexed**.
- (d) SevaBhojYojna is a Central Sector Scheme under which financial assistance, in the form of reimbursement of CGST and Central Government's share of IGST, is directly being given to eligible Charitable / Religious institution for distributing free food to public throughout the country including the various districts of Uttar Pradesh. As State Governments are not eligible to apply under the Scheme, no application has been received from any State Government under SevaBhojYojna.

Annexure

Annexure referred to in reply to Part (c) of the Lok Sabha Unstarred Q. No. 612 due for answer on 06-02-2023

Details of funds allocated and disbursed under the Seva Bhoj Yojna:

				(Rs. in lakhs)
Sl. No.	Year	Fund Allocated	Name of Organizations	Fund Disbursed
1.	2019-2020	400.00	Sikh GurudwaraParbandhak Committee (SGPC)	195.90
			TirumalaTirupatiDevasthanams, Tirupati,	
			Sri VenkateswaraAnnaprasadam Trust, Tirupati	
2.	2020-2021	203.00	Sikh GurudwaraParbandhak Committee (SGPC)	169.00
			Dreams & Beauty Charitable Trust, Ludhiana	
			Durgiana Temple, Amritsar	
3.	2021-2022	205.00	Sikh GurudwaraParbandhak Committee (SGPC)	154.00
			Dreams & Beauty Charitable Trust, Ludhiana	
			Durgiana Temple, Amritsar	
4.	2022-2023 (as on 31.01.2023)	305.00	Sikh GurudwaraParbandhak Committee (SGPC)	143.00
			Dreams & Beauty Charitable Trust, Ludhiana	
			Durgiana Temple, Amritsar	
TOTAL				661.90